

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

The Principal District & Sessions' Judge,
Samba, Kathua, , Rajouri,
Poonch, Ganderbal, Budgam,
Kulgam, Kupwara and Leh

No :- 60466-75 1st Dated:- 03/03/2018

Subject :- Non-Submission of Under Trial Prisoners Quarterly Statement
ending December, 2017

Sir,

As desired, I am inform you that the information on the subject cited above is still awaited from your district , in this connection, it is once again requested to kindly expedite the matter strictly as per prescribed format I and II and also requests match the opening balance of Quarterly work done statement ending December, 2017 with the closing balance of previous quarterly work done statements and send the same to this registry within a next two to three days positively enabling us to communicate the same to the concerned authority .

Yours faithfully,

No-60466-75/1st Dated 3-3-2018 (Aftab Ahmad Chohan)
Deputy Registrar, Sts

Copy forwarded to the Incharge NIC, High Court of J&K for uploading on High Court web site .

Dy. Registrar, Sts